

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF LESTER TECHNOLOGIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Lester Technologies Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22-05-2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2008PTC182564
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E-16, Everest, Tardeo Road, Mumbai, Maharashtra, India, 400034
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23-06-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manish Motilal Jaju D-502, Neelkanth Business Park, Vidya Vihar West, Mumbai 400086 Process Email id: lesterliquidation@gmail.com Reg. no.: IBBI/IPA-001/IP-P00034/2016-2017/10087 Regd. Email id: mmjaju76@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23-07-2025

Notice is hereby given that Lester Technologies Private Limited has commenced voluntary liquidation on 23-06-2025.

The stakeholders of Lester Technologies Private Limited are hereby called upon to submit their claims with proof, **on or before 23-07-2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manish Motilal Jaju
Liquidator for Lester Technologies Private Limited
AFA No: AA1/10087/02/300626/108109
Valid upto 30-06-2026
Date: 25-06-2025
Place: Mumbai